

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI
O R D E R**

The following Officers of Delhi Higher Judicial Services, Central District, Tis Hazari Courts, Delhi are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations and Investigating Agencies of Central Police District of Delhi including the urgent matters under Special Acts and under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in the undersigned under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to Central District, Tis Hazari Court Complex, Delhi during Winter Vacation, 2022 w.e.f. 26.12.2022 to 31.12.2022 as indicated herein below :-

Criminal & Special Acts Cases

S.No	Name of Judicial Officer	Date of Duty	Room No.
1	Sh. Vikrant Vaid, Spl. Judge, Electricity Court (Central)	26.12.2022	367
2	Sh. Dheeraj Mor, Addl. Sessions Judge (Central)	27.12.2022	350
3	Sh. Sushil Anuj Tyagi, Addl. Sessions Judge, (Central)	28.12.2022	119
4	Sh. Dharmender Rana, Spl. Judge, NDPS (Central)	29.12.2022, 30.12.2022 & 31.12.2022	126

Civil Matters

S.No	Name of Judicial Officer	Date of Duty	Room No.
1	Ms. Saumya Chauhan, Addl. District Judge (Central)	26.12.2022 & 27.12.2022	31
2	Sh. Ajay Gulati-II, Addl. District Judge (Central)	28.12.2022	123
3	Sh. Alok Shukla, Addl. District Judge (Central)	29.12.2022	336
4	Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	30.12.2022	345
5	Sh. Rajesh Malik, Addl. District Judge (Central)	31.12.2022	318

In case the above named Judicial Officers are on leave or not available due to any unforeseen reason, the Senior most Additional District & Sessions Judge available at Central District, Tis Hazari Court Complex, Delhi shall dispose of the said work.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Winter Vacations, 2022.

The office of the court will remain open daily from 10.00 am to 5.00 pm except on Sunday and other holidays, if any

7/12.12.22
(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

Dated **12 DEC 2022**

No. **92530-630** /W.V./Gaz/2022

Sub:- Detention of Judicial Officers during Winter Vacation 2022.

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. The Officer In-charge, Admin. Branch (I,II&III) with the request to detain the required staff of the Judicial Officers as mentioned above, during the winter vacation, 2022.
4. The Officer In-Charge, Pool Car, (Central), THC, Delhi with the request to detain the drivers of the above said Judicial Officers, if such request is received.
5. The Officers of Delhi Higher Judicial Service, Central District, Tis Hazari Courts, Delhi.
6. The Director (Academics) Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
7. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
8. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
9. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
10. The Public Prosecutor, Delhi.
11. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
12. The Sr.AO(J)/AO(J)/DDO, Admin. Branch (I,II&III), Care Taking Branch, Filing Section, Pool Car, Vigilance, General, Computer Branch, Accounts Branch, Facilitation Center (Central) Tis Hazari Courts, Delhi.
13. The Reader to the undersigned & Ld. Principal District & Sessions Judge (HQs).
14. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
15. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
16. The Dealing Clerk, Compensatory Leave, Judicial Branch & Administration Branch (I,II& III), (Central), Tis Hazari Courts, Delhi with the direction to maintain the record and compensatory leave of the above said Judicial Officers and the staffs.
17. The Secretary, Bar Association, all Court Complex, Delhi/New Delhi.
18. **The R&I Branch (Central) for uploading On LAYERS.**

Principal District & Sessions Judge (HQs)

Delhi

